

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SRIVATSA INTERNATIONAL
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Srivatsa International Private Limited
2.	Date of incorporation of corporate debtor	15.06.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50100TN2007PTC063981
5.	Address of the registered office and principal office (if any) of corporate debtor	253/D1, K.P.Road, Nagercoil, Tamilnadu - 629003.
6.	Date of closure of Insolvency Resolution Process	24.05.2022.
7.	Liquidation commencement date of corporate debtor	25.05.2022.
8.	Name and registration number of the insolvency professional acting as liquidator	Nithiyanantham Ramachandran IBBI/IPA-003/IP-N000124/2017-18/11390
9.	Address and e-mail of the liquidator, as registered with the Board	No.3/716, Avin Nagar, Surveyor Colony, Madurai-7, Tamilnadu-625007. Email:- arnit_m@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	No.3/716, Avin Nagar, Surveyor Colony, Madurai-7, Tamilnadu. Email:- irpnithiram@gmail.com
11.	Last date for submission of claims	24.06.2022

Notice is hereby given that the National Company Law Tribunal, Special Bench-II, Chennai has ordered the commencement of liquidation of the **Srivatsa International Private Limited, Nagercoil** on 25.05.2022 [*date of passing of order of liquidation under section 33 of the Code*].

The stakeholders of Srivatsa International Private Limited are hereby called upon to submit their claims with proof on or before 24.06.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : NITHIYANANTHAM RAMACHANDRAN
Place:- Madurai
Date :- 26.05.2022.